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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP(PB) No. 81/388B/HDB/2017
COMPANY PETITION/APPLICATION NO.	IA No.132 of 2017 in CP No.03/2014
NAME OF THE COMPANY	Deccan Holdings Ltd & others
NAME OF THE PETITIONER(S)	SFIO
NAME OF THE RESPONDENT(S)	Deccan Holdings Ltd & others
UNDER SECTION	388B

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
AMIR BAVANI } For DCHL NAVEENI JAIN } (Phin & Phin Associates)	Adv	9949216962	<i>[Signature]</i>
K.V. Raman DVAS Ravi Prasad	Adv for R.19	9963101017	<i>[Signature]</i>

A. Sheeja Murthy
on behalf of Ram Mohan
IA No 132

Adv

[Signature]

R. Raghuram on Res - R-13 - 9966622805 - *[Signature]*
C. Bhujes

K.V. Raman & Vimal Varma Vasireddy } R-30 - 9963101017 *[Signature]*

ORDER

No representation for Petitioner. Counsel for Respondent is present.

Already CIRP started against the First Respondent Company. Therefore, this matter cannot be proceeded against 1st Respondent Company.

List the matter on 08.10.2018.

[Signature]
Member (J)